

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO.318

TO BE ANSWERED ON THE 19TH JULY, 2016/ASHADHA 28, 1938 (SAKA)

WOMEN IN CAPF

318. SHRI K. ASHOK KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to appoint woman officers in Central Armed Police Forces (CAPF) and if so, the details thereof;

(b) whether the Government has recently published new rules allowing women to apply as direct entry officers in the border guarding force Indo-Tibetan Border Police;

(c) if so, the details thereof;

(d) whether it is true that by allowing women to apply as direct entry officers in ITBP, all restrictions have been lifted on women; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): Recruitment of officers on the posts of Assistant Commandant (General Duty), Specialist Medical Officer and General Duty Medical Officer is open to all male/female candidates in BSF, ITBP, CRPF, SSB & CISF. In Assam Rifles, women officers are appointed in Medical Cadre only.

(b) to (e): Women have been allowed direct entry as Assistant Commandant(General Duty) in ITBP by amending the Indo-Tibetan Border Police Force, General Duty Cadre(Group 'A' Posts), Recruitment Rules, 2010 w.e.f. 11.05.2015.